Name of the Corporate Debtor: Delhi Baroda Road Carrier Private Limited; Date of Commencement of CIRP: 24-09-2019; List of Creditors as on: 08-12-2020; Name of IP: Mr. R. Balachander; Process Number: 1; Last 5 digitof registration number: 11151

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of		Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	16	4744941814	16	3698104956	98.84		1046836858		NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	2	2518056	2	110400	0.00		2407656		NA
7	Operational creditors (Government Dues)				0	3.23				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	30	66952373	30	43391580	1.16		23560793		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		48	4814412243	48	3741606936	100.00		1072805307		